

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

OA 1350 of 1996

Present : Hon'ble Mr. Nityananda Prusty, Judicial Member
Hon'ble Mr. N.D. Dayal, Administrative Member

Apu Ranjan Dey & Ors.

- VS -

Eastern Railway

For the Applicants : None

For the Respondents : Mr. P.K. Arora, Counsel

Date of Order : 16-02-2004

ORDER

MR. NITYANANDA PRUSTY, JM

Ld. Counsel for the applicant is not present in Court to-day even on second call. On earlier occasions also, nobody appeared on behalf of the applicant on 6.2.01, 14.5.01, 22.8.01, 14.12.01, 1.4.02, 3.7.02, 30.9.02, 31.1.03, 28.3.03, 30.6.03 and also on 21.11.2003. However, Ld. Counsel for both the sides were only present on 29.8.03. From the above, as it appears the applicant is no more interested to proceed with the case.

2. The O.A. is accordingly dismissed for default. No order as to costs.

Member (A)

Member (J)

DKN